

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Sh. Ajay Singh Shekhawat, Additional District Judge, Central District, Tis Hazari Courts, Delhi is hereby detained from 26.12.2022 to 27.12.2022, to finalize the work related to Committee for Optimization of Branches, during Winter Vacation 2022.

The aforesaid Judicial Officer shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Winter Vacation of 2022.

24.12.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

2363/96533-553

No. /W.V/Gaz/2022

Dated 24 DEC 2022

Sub-Detention of Judicial Officer during Winter Vacation 2022.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Officer concerned.
3. The Sr. AO(I)/AO(I)/DDO, Administrative Branch (I,HS/III), Hindi Section, General Branch, Purchase Cell, Pool Cars Branch, Accounts Branch, Care Taking Branch (Central), Library, Pool Cars, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to the undersigned.
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

